

Information note to the Press (Press Release No. 19/2015)

For Immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

Extension of time for receiving comments on draft Tariff Order prescribing framework for commercial interoperability of Customer Premises Equipment (CPE) in DTH services, for consultation.

New Delhi, the 13th March, 2015:- The Telecom Regulatory Authority of India (TRAI) issued a draft Tariff Order (TO) prescribing framework for commercial interoperability of Customer Premises Equipment (CPE) in DTH services for consultation with stakeholders inviting comments/views of the stakeholders by 13th March, 2015.

2. On request of the stakeholders, the last date for receipt of written comments has been extended up to 19.03.2015. It has also been decided that no request for further extension of time for submission of comments shall be entertained.

3. The comments may be sent, preferably in the electronic form to Mr. Wasi Ahmad, Advisor (B&CS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi - 110002, (Tel No. - 011-23237922, Fax No. - 011-23220442) on the e-mail address advbcs@trai.gov.in Comments received will be posted on the website of TRAI.


(Sudhir Gupta)
Secretary, TRAI